

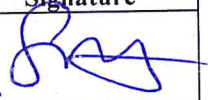
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.136/252/HDB/2017
NAME OF THE COMPANY	K-Source Business Solutions Pvt Ltd
NAME OF THE APPLICANT(S)	K-Source Business Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072 Sangam.narash@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard, Mr.Naresh Kumar Sangam, Learned Counsel for the Petitioner sought time to file an Affidavit. After hearing for some time he submitted that the Company has filed Company Petition instead Counsel wants to file Company Petition by the member of the company. Hence directed to file the application by the member of the company within 2 weeks.

Case is posted to 06-11-2017



Member (T)

pc



Member (J)